

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 1071/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2018

NAME OF THE PARTIES: M/s. Lodha Developers Pvt Ltd

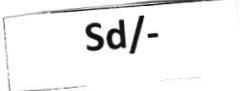
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv. Ajit Singh Lodha	Advocate for Petitioner	

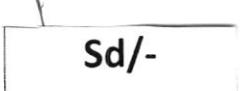
ORDER

CSP 1070/230-232/NCLT/MB/MAH/2017
CSP 1071/230-232/NCLT/MB/MAH/2017
CSP 1072/230-232/NCLT/MB/MAH/2017
CSP 1077/230-232/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 21.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)